

By E-Mail/Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The District & Sessions Judge,
Hailakandi

Dated Guwahati, the _____ December, 2021

Sub:- **Permission to avail LTC**

Ref:- Your letter No. JHD.I/2021/9/5289 dated 14.12.2021

Sir,

With reference to the above, I am directed to inform you that Shri Abhishek Mitra, Munsiff No.2, Hailakandi has been allowed to avail LTC for the block period of 2018-2021 to visit Cherrapunjee via Shillong, w.e.f. 27.12.2021 to 01.01.2022 by the shortest possible route, as per existing Rules.

Shri Mitra may be informed accordingly.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/6963-6966 /A, dated- 20/12/21
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Abhishek Mitra, Munsiff No.2, Hailakandi for information with reference to his letter No. MH(II) 2021/430 dated 13.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

self
REGISTRAR (VIGILANCE)

B